



## **Central Administrative Tribunal Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/272/2020  
M.A. No.61/142/2020

Monday, this the 20th day of July, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Sheetal Chandel, Age 37 years  
W/o Shri Arun Dev Singh,  
R/o House No.112, Lane No. 01,  
Pritam Nagar Paloura,  
Tehsil and District Jammu (J&K) ...Applicant

(Mr. Sushil Chandel, Advocate)

Versus

1. Union Territory of Jammu and Kashmir  
Through its Commissioner/ Secretary,  
Health and Medical Education Department,  
Civil Secretariat, Jammu/Srinagar (J&K)
2. The Director  
Health and Family Welfare,  
Jammu
3. The Chief Medical Officer, Jammu
4. The Block Medical Officer, Akhnoor
5. The Principal,  
Govt. Medical College, Jammu ...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

**O R D E R (ORAL)****Dr. Bhagwan Sahai, Member (A):**

Sheetal Chandel, wife of Shri Arun Dev Singh, resident of house no.112, Lane no.01, Pritam Nagar Paloura, Jammu has filed this OA on 13.07.2020, seeking direction to respondents no. 1 and 2 to relieve her to join as Demonstrator in Anatomy as she has qualified in interview for that post.

2. The applicant's counsel submits that the applicant seeks permission to withdraw this OA. Therefore, this OA is dismissed as withdrawn.

**( Rakesh Sagar Jain )**  
**Member (J)**

**( Dr. Bhagwan Sahai )**  
**Member (A)**

/dkm/